

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.957
TO BE ANSWERED ON 13.12.2022**

SOCIAL AUDIT UNITS

957. SHRI CHANDESHWAR PRASAD:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has selected any districts or States in which social audits are likely to be conducted along with Social Audit Units of States for the year 2022-23;
- (b) if so, the details thereof, State-wise particularly in Bihar;
- (c) whether the Government has selected the schemes which will be subject to social audits; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI A. NARAYANASWAMY)**

(a) to (d): The Department of Social Justice and Empowerment has formulated a Scheme namely 'Information, Monitoring, Evaluation and Social Audit' (I-MESA), and the following categories of Schemes of the Department are identified for Social Audit -

1. Schemes covering Grant in Aid institutions
2. Scholarship schemes covering SC and OBC students (Post-Matric, Pre-Matric etc)
3. Pradhan Mantri Anusuchit Jaati Abhyuday Yojana (PM AJAY) and Protection of Civil Rights Schemes
4. Free Coaching Schemes.
